

(b) As a result of these measures, consumer prices have fallen by Rs. 300/- in the case of 12/14" TV sets and Rs. 700/- in the case of 19/20" TV sets.

Seniority of Assistants

*83. SHRI SYED AHMAD HASHMI : Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 565 given in the Rajya Sabha on the 25th March, 1976 and state :

(a) whether it is a fact that various Ministries have made Assistants, appointed after the 1st October, 1962, senior to those Assistants whose names were already appearing in the combined civil list as on the 1st October, 1962 irrespective of the fact that such Assistants were confirmed much after the Assistants who were listed in the combined seniority list as on 1st October, 1962; and

(b) if so, what remedial measures Government propose to take in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA) : (a) The combined all Secretariat Civil List of Assistants comprised not only confirmed Assistants, but also those holding temporary posts in a regular manner and on an *ad hoc* basis. In accordance with the provisions of the C.S.S. Rules, 1962, the direct recruits who are appointed after 1-10-1962, against permanent vacancies, and share those vacancies with the promoted officers on a 50:50 basis, rank junior to the Assistants confirmed before 1-10-1962. Such a direct recruit however, would rank senior to an Assistant who was only officiating before 1-10-1962 and is given a substantive vacancy in his turn after yielding the preceding substantive vacancy to the direct recruit under the quota system.

(b) It has been decided to take up the matter with the Union Public Service Commission so that cases of acute hardship are redressed.

Recession in industry

*84. SHRI SUBRAMANIAN SWAMY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware of

the statement made by Shri Arunachalam President of FICCI that the industries suffering from a worse recession which is more widespread than what was in 1967-68; and

(b) if so, what is Government's reaction thereto ?

THE MINISTER OF INDUSTRY (SHRI T. A. PAI) : (a) Yes, Sir. Government's attention has been drawn to the remarks made by Shri Arunachalam at the 49th annual session of the Federation of Indian Chambers of Commerce and Industry that "while it is true that the recession is not a pervasive phenomenon, I would like to think, that it is more widespread than the sectoral recession we experienced in 1967-68."

(b) The general index of industrial production available for January-April 1976 has shown a rate of growth of nearly 11.5 per cent over the corresponding period of the previous year. The data regarding industrial production trends in the recent months do not support the above view.

निर्गुट देशों की समाचार एजेंसियां

* 85, श्री ओउम् प्रकाश त्यागी :

श्री प्रकाशवीर शास्त्री :

श्री विश्वनाथ मेनन :

श्री नरसिंह प्रसाद नन्द :

श्रीमती सविता बहिन :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) हाल ही में नई दिल्ली में हुए निर्गुट देशों के सूचना मंत्रियों के सम्मेलन में क्या क्या निर्णय लिये गये हैं.

(ख) निर्गुट देशों की समाचार एजेंसियों का पूल कब तक कार्य करना आरम्भ कर देगा; और

(ग) प्रस्तावित पूल की मोटी-मोटी बातें क्या हैं ?

†[Pool of news agencies of non-aligned countries]

*85. SHRI OMPRAKASH TYAGI :
SHRI VISWANATHA MENON :
SHRI PRAKASH VEER SHAS-
TRI :
SHRI NARASINGH PRASAD
NANDA :
SHRIMATI SAVITA BEHEN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what are the decisions taken at the Conference of the Information Ministers of on non-aligned countries, held recently at New Delhi;

(b) by when the pool of news-agencies of non-aligned countries will start functioning; and

(c) what are the broad outlines of the proposed pool ?]

सूचना और प्रसारण मंत्री (श्री विद्या चरण शुक्ल) : (क) से (ग) एक विवरण सदन की मेज पर रख दिया गया है। (नीचे देखिए

विवरण

प्रेस एजेंसी संगम के बारे में गुट-निरक्षेप देश के मंत्री स्तरीय सम्मेलन के निर्णय थे: सूचना माध्यमों के संबंध में सहयोग के विषय पर सम्मेलन को घोषणा-पत्र जारी करना, गुट-निरक्षेप देशों के प्रेस एजेंसी संगम का गठन और संगम को चालू करने के लिए समन्वय समिति की स्थापना; जन सम्पर्क के विभिन्न माध्यमों के क्षेत्र में गुट निरपेक्ष देशों के बीच आगे सहयोग के लिए एक कार्यवाही कार्यक्रम तैयार करना; गुट निरपेक्ष देशों के बीच दूर-संचार सुविधाओं का अध्ययन करने के लिए विशेषज्ञों की एक समिति गठित करना और गुट निरपेक्ष देशों के देश या सरकार के प्रमुखों के आगामी शिखर सम्मेलन के घोषणा-पत्र में शामिल करने के लिए सूचना माध्यमों पर पैराग्राफों का प्रारूप तैयार करना।

संगम को यथाशीघ्र चालू कराने के लिए एक समन्वय समिति नियुक्त की गई थी।

इस संगम की नींव अपना खर्चा स्वयं उठाने के सिद्धांत पर रखी गई है। मोटे तौर पर भाग लेने वाली प्रत्येक समाचार एजेंसी को संगम के ढांचे के अन्तर्गत समाचार भेजने और उन्हें वितरित करने का अधिकार है और वह एक या अधिक वितरण एजेंसियों को प्रतिदिन उतने शब्द भेज सकेगी जितने के बारे में उनमें सहमति हुई हो। सभी वितरक समाचार एजेंसियां अपने दैनिक संप्रेषणों या समाचार प्रेषणों में आपस में स्वीकृत समय अवधि अन्य सहयोगी एजेंसियों से प्राप्त समाचारों के वितरण को देंगी। प्रत्येक समाचार एजेंसी संगम द्वारा भेजे गये समाचारों और सूचना का प्रकाशनों, रेडियों और दूरदर्शन के माध्यम से उपयोग बढ़ाने का यथासंभव प्रयत्न करेगी।

†[THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) A Statement is laid on the Table of the House.

Statement

The decisions of the Ministerial Conference of Non-aligned Countries on the Press Agencies Pool were : the issue of a Conference Declaration on the subject of co-operation in respect of information media; the Constitution of a Pool of Press Agencies of Non-aligned Countries and the setting up of a Coordination Committee to make the Pool operational; the adoption of an Action Programme for further cooperation among non-aligned countries in the field of various mass media; the setting up of a Committee of Experts to study telecommunication facilities among non-aligned countries; and formulation of draft paragraphs on information media for inclusion in the Declaration of the forthcoming Summit Conference of Heads of State or Government of Non-aligned Countries.

2. A Coordination Committee was appointed to make the pool operational as soon as possible.

3. The pool is founded on the principle of being a self-financing activity. Broadly, each participating news agency is entitled to transmit and to distribute news items within the frame-work of the pool and can send daily an agreed wordage to one or more distributing agencies. All distributing news agencies will provide in their daily transmissions or newscasts a mutually agreed duration of time to be devoted to distribution of news received from other participants. Each news agency will endeavour, to the full extent of its possibilities to promote utilisation of the news and information carried on by the pool, through publications, radio and television stations using its services.]

Drawbacks in the central subsidy schemes for industrial development

*86. DR. Z. A. AHMAD :
SHRI LAKSHMANA MAHA-
PATRO :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to disburse about 10 crores of rupees during the current year as subsidy for industrial units being set up in backward areas;

(b) if so, what are the details thereof;

(c) whether it is fact that an official committee detected some drawbacks in the implementation of the scheme; and

(d) if so, what are the details thereof and what measures are being taken by Government to remedy the situation ?

THE MINISTER OF INDUSTRY (SHRI T. A. PAI) : (a) and (b) Yes, Sir. The present budget allotment for the current year 1976-77 is Rs. 10 crores for disbursement as Subsidy for industrial units being set up in backward areas.

(c) Yes, Sir. An Official Committee had studied the subsidy scheme.

(d) A summary of the main recommendations made in the Report of the Committee headed by Sh. P. C. Nayak formerly Secretary (Industries) Govt. of Maharashtra is enclosed. These recommendations are under examination of Govt. [See Appendix XCVII, Annexure No. 25]

Investment by Indians settled abroad

*87. SHRI N. K. BHATT :
SHRI JAGDISH JOSHI :
SHRI IBRAHIM KALANIYA :
SHRI KHURSHED ALAM
KHAN :
SHRIMATI LAKSHMI KUMARI
CHUNDAWAT :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Government have set up a special cell to expeditiously deal with proposals received from Indians settled abroad for investment in the country;

(b) what is the number of such proposals received and whether requests were also received for investment in heavy and small scale industries; and

(c) how far the additional concessions announced by Government have induced Indians settled abroad for investment in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA) : (a) Yes, Sir.

(b) Two; both related to setting up of units in the small scale sector for some items of industrial machinery and production of Mushrooms.

(c) The recent announcement has aroused considerable interest among non-resident Indians and a good response is expected.

Non-implementation of supply of Uranium for Tarapur Atomic Plant by U.S.A.

*88. SHRI PATTIAM RAJAN :
SHRI P. K. KUNJACHEN :

Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether it is a fact that the time schedule for delivery of uranium has not been adhered to by U.S.A. causing hindrance in the functioning of Tarapur Atomic Power Plant; and

(b) if so, what steps Government have taken in the matter ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) and (b) Licence for export of enriched uranium from U.S.A. for the Tarapur Atomic Power Station (TAPS) had been held up as a result of